

**DELHI LEGISLATIVE ASSEMBLY**  
**REVISED LIST OF BUSINESS**  
**Wednesday, 24<sup>th</sup> June, 2015/ 3 Ashad 1937 (Saka)**  
**2.00 P.M.**

**1. Adoption of Reports:**

**1. Shri Jagdeep Singh**

**Ms. Bhawana Gaur**

to move the following Motion:

“That this House agrees with the First Report of **Business Advisory Committee** presented in the House on 23<sup>rd</sup> June, 2015”.

**2. Shri Dinesh Mohaniya**

**Shri Shri Dutt Sharma**

to move the following Motion:

“That this House agrees with the First Report of **Committee on Private Members Bills & Resolutions** presented in the House on 23<sup>rd</sup> June, 2015”.

**2. Economic Survey (2014-15):**

**Sh. Manish Sisodia**, Deputy Chief Minister to lay the **Economic Survey of Delhi 2014-15**.

**3. Papers to be laid on the Table:**

**Sh. Satyender Jain**, Minister of Power to lay the following Reports:-

- i) 12<sup>th</sup> Annual Report of Indraprastha Power Generation Company Ltd. for the year 2012-13.
- ii) 12<sup>th</sup> Annual Report of Delhi Transco Ltd. for the year 2013-14.
- iii) 13<sup>th</sup> Annual Report of Delhi Transco Ltd. for the year 2013-14.
- iv) 12<sup>th</sup> Annual Report of Delhi Power Company Ltd. for the year 2012-13.
- v) 13<sup>th</sup> Annual Report of Delhi Power Co. Ltd. for the year 2013-14.
- vi) Delhi Electricity Supply Code and Performance Standards (Amendment) Resolutions, 2015.

**4. Special Mention(Rule 280):**

Following Members to raise matters under Rule 280.

- |                          |                            |
|--------------------------|----------------------------|
| 1. Ms. Alka Lamba        | 6. Sh. Kartar Singh Tanwar |
| 2. Sh. Sahi Ram          | 7. Sh. Sanjeev Jha         |
| 3. Sh. Shiv Charan Goyal | 8. Sh. O.P. Sharma         |
| 4. Sh. Nitin Tyagi       | 9. Sh. Hazari Lal Chauhan  |
| 5. Sh. Kailash Gahlot    | 10. Sh Mahender Goyal      |

**5. Consideration and Passing of Bills:**

**1. Shri Manish Sisodia, Deputy Chief Minister** to move that "**The Delhi Urban Shelter Improvement Board (Amendment) Bill, 2015**" (**Bill No. 04 of 2015**) introduced on 23<sup>rd</sup> June 2015 be taken into consideration.

Also to move that the Bill be passed.

**2. Shri Kapil Mishra, Minister of Law & Justice** to move that "**The Delhi Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2015**" (**Bill No. 06 of 2015**) introduced on 23<sup>rd</sup> June 2015 be taken into consideration.

Also to move that the Bill be passed.

**3. Shri Manish Sisodia, Deputy Chief Minister** to move that "**The Delhi Netaji Subhas University of Technology Bill, 2015**" (**Bill No. 05 of 2015**) introduced on 23<sup>rd</sup> June 2015 be taken into consideration.

Also to move that the Bill be passed.

**6. Short Duration Discussion:**

**1. Sh. Madan Lal**

to initiate discussion on issues related to regularization of unauthorized colonies of Delhi

**2. Sh. Vijender Gupta**

to initiate discussion on non-appointment of Lokayukt in Delhi.

**3. Ms. Bhawana Gaur**

to initiate discussion on the fall in the standard of results of 9<sup>th</sup> Class during the academic year 2014-15.

**4. Sh. S.K. Bagga**

to initiate discussion on issues related to conversion charge levied by the Municipal Corporations of Delhi.

**Delhi**  
**24<sup>th</sup> June 2015**

**P.R. Meena**  
**Secretary**